

(b) The Government of India have promulgated the Drugs (Control of Prices) Order 1963 pegging the prices of drugs to those obtaining on 1st April, 1963. Prosecutions are launched by the State Governments against contraventions of this order. The question of amending the Drugs (Control of Prices) Order 1963, so as to cover formulations and packings marketed after 1st April, 1963 is under consideration of Government of India.

WORKCHARGED EMPLOYEES IN C.P.W.D.

683. SHRI T. V. ANANDAN: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

*

(a) the total number of workcharged employees in the Central Public Works Department as on the 1st January, 1966;

(b) how many of them have put in 10 years' continuous service on 1st January, 1966; and

(c) how many of those referred to in part (b) above were declared permanent as on 1st January, 1966?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) The total number of employees as on the 1st January, 1966 is not readily available. On the 1st April, 1965, however, the total number of workcharged employees in the Central Public Works Department was 14,204.

(b) 10,172 (on 1-1-66).

(c) 5,182 (on 1-1-66).

**URBAN AND RURAL WATER SUPPLY
SCHEME IN J. & K.**

684. SHRI SHERKHAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number and names of Urban and Rural Water Supply Schemes received by Government from the Government of Jammu and Kashmir during 1965-66 with the financial estimates for each of them; and

(b) which of the schemes have been approved by Government?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) During the year 1965-66, the Government of Jammu and Kashmir submitted only one urban water supply scheme for the improvement of water supply to Srinagar costing Rs. 52-00 lakhs for obtaining the sanction of the Government of India. It was approved. No scheme has been received under the rural water supply programme.

**URBAN AND RURAL WATER SUPPLY
SCHEMES IN RAJASTHAN**

685. SHRI S. C. DEB:

DR. M. M. S. SIDDHU:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number and names of Urban and Rural Water Supply Schemes received by Government from the Government of Rajasthan during 1965-66 with the financial estimates for each of them; and

(b) which of the schemes have been approved by Government?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) During the year 1965-66, the Government of Rajasthan submitted 33 urban and 56 rural water supply schemes for obtaining the sanction of the Government of India. The required information in respect of these schemes is given in the Annexure. [See Appendix LV, Annexure No. 76].

**URBAN AND RURAL WATER SUPPLY
SCHEMES IN MAHARASHTRA**

686. SHRI S. C. DEB: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number and names of Urban and Rural Water Supply Schemes received by the Government of India from the Government of Maharashtra during 1965-66 with the financial estimates for each of them; and

(b) which of the schemes have been approved by Government?